

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

ORIGINAL APPLICATION NO. 180/00958 of 2019

Wednesday, this the 1st day of January, 2020

CORAM

Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member

Hon'ble Mr.Ashish Kalia, Judicial Member

N.Manikantan Nair
Senior Project Assistant
SC No.23681, STS/PSD/Vikram Sarabhai Space Centre
Thiruvananthapuram – 695 517 ... Applicant

(By Advocate Mr.P.N.Santhosh)

Versus

1. The Union of India,
represented by
The Secretary, Department of Space
Government of India, Anthareeksha Bhavan
New B.E.L Road, Bangalore-560 094
2. The Chairman
Indian Space Research Organisation
Department of Space Administration
Government of India, Anthareeksha Bhavan
New BEL Road, Bangalore-560 094
3. The Director
Vikram Sarabhai Space Centre
Valiamala P.O
Thiruvananthapuram – 695 547

..... Respondents

(By Advocate, Mr.N.Anilkumar,SCGSC)

This application having been heard on 1st January, 2020, the Tribunal on the same day delivered the following :

ORDER (ORAL)

HON'BLE Mr.E.K.BHARAT BHUSHAN, ...ADMINISTRATIVE MEMBER

Applicant is a partially blind person who had approached this Tribunal on an earlier occasion by filing O.A No.801/2007 and the same had been allowed. Subsequently, by orders issued on January 10, 2018, a copy of which is at Annexure A-3, his pay was revised by giving the benefit of 2006 pay revision. His case is that he is entitled to get the benefit of the subsequent pay revision as well. Pointing out this, he has submitted two representations to the respondent no.2, copies of which are available at Annexure A-4 and Annexure A-5. No reply has been given to these representations yet.

2. We are of the view that the Original Application can be disposed of at this stage by directing respondent no.2 to consider the representations on merit and dispose of the same within thirty days from the date of receipt of a copy of this order.

3. The Original Application stands disposed of. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

.3.

List of Annexures

- 1.** Annexure A1 - A true copy of the order dated 16.1.2009 in O.A No.801/2007 of this Tribunal
- 2.** Annexure A2 - A true copy of the judgment dated 31.10.2017 in W.P(C) No.10754/2009 of the Hon'ble High Court
- 3.** Annexure A3 - A true copy of the order No.VSSC/EST/F/1(9) date 10.1.2018 issued from the Office of the 3rd respondent
- 4.** Annexure A4 - A true copy of the representation dated 13.7.2018 submitted by the applicant before the 2nd respondent
- 5.** Annexure A5 - A true copy of the representation dated 23.9.2019 submitted by the applicant before the 2nd respondent with copy to the 3rd respondent.
